

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF KPS SYSTEMS PRIVATE LIMITED

RELEVANT PARTICULARS		
1	NAME OF CORPORATE PERSON	KPS SYSTEMS PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	01/04/2005
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED /REGISTERED	Registrar of Companies- Ahmedabad, Gujarat
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72200GJ2005PTC045801
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	5 NIRGUN BUNGLOW NR SUPERSOCIETY RAMDEVNAGAR SATELLITE AHMEDABAD-380015, GUJARAT, INDIA
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	April 5, 2021
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MR. MANISH S. BUCHASIA ADDRESS: 306 , "GALA MART" NR. SOBO CENTRE" , BEFORE "SAFAL PARISAR, S BOPAL MAIN RD, BOPAL, AHMEDABAD, GUJARAT 380058 EMAIL ID: manishbuchasiacs@gmail.com CONTACT NO.: 093279 16394 REG NO: IBBI/IPA-002/IP-N00487/17-18/11449
8	LAST DATE FOR SUBMISSION OF CLAIMS	May 5, 2021

Notice is hereby given that the M/s. KPS SYSTEMS PRIVATE LIMITED has commenced voluntary liquidation on April 5, 2021.

The stakeholders of M/s. KPS SYSTEMS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before May 5, 2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Mr. Manish S. Buchasia

Regd. Insolvency Professional

Reg No.: IBBI/IPA-002/IP-N00487/17-18/11449

Date: 07/04/2021

Place: Ahmedabad

ASSET RECOVERY BRANCH,
Door No 26-15-150, Andhra Bank Building Changlarpeta
VISAKHAPATNAM 530001, Telephone No 0891-2537792
email: bm1729@unionbankofindia.com

SALE NOTICE FOR SALE OF IMMOVABLE / MOVABLE PROPERTIES

E-Auction Sale Notice for Sale of Immovable/Movable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) / (62) of the Security Interest (Enforcement) Rules, 2002. Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described immovable/movable property mortgaged/charged / hypothecated to Union Bank of India(erstwhile Andhra Bank), the physical/Symbolic possession of which has been taken by the Authorised Officer of Union Bank Of India (erstwhile Andhra Bank), will be sold on "As is what is", "As is what is", and "Whatever there is" basis on 27.04.2021 for recovery of Rs.52,93,83,244.00/- (Rupees Fifty Two Crores ninety three lakhs eighty three thousand two hundred forty four and forty Paise Only) as on 12.03.2021 plus further interest, costs and charges due to the Union Bank of India(erstwhile Andhra Bank) from M/s. Indus Tropics Ltd, Regd. Office: Survey No.636, Galpadar, Anjar Road, N.H.84, Ext. Anjar, Kutch, Gujarat-370201. **Local Office:** 9-19-56/3, second floor, above Dhanalakshmi Bank Ltd, CBM Compound, VIP Road, Visakhapatnam-530017. (2) Mrs. Anshu Devi Agarwal D No.4-69-27, Main Road, Lawsons Bay Colony, Visakhapatnam-530017. (3) Mr. Rajiv Sadhuran Agarwal **Office address:** S.No.636, Anjar Village, Talanjar Kutch, Gujarat-370240.94) Mr. Rajiv Sadhuran Agarwal **Residential Address:** D.No.2943/3, Chuna Mandi Paharganj, Delhi-11055.(5) Mr. Chiranjay Agarwal D No.4-69-27, Main Road, Lawsons Bay Colony, Visakhapatnam-530017. (6) **Corporate Guarantor** M/s Deccan Venners Pvt.Ltd. **Regd. Office:** No.9-19-56/3, Second floor, Above Dhanalakshmi Bank Ltd, "CBM" Compound, VIP Road, Visakhapatnam-530003.

The details of the Reserve price of the secured assets and earnest money deposit are mentioned below:

DESCRIPTION OF THE IMMOVABLE/MOVABLE PROPERTIES	Reserve Price/ EMD / Bid increment
Property No.1: Industrial Land and Factory building/shed constructed thereon at Revenue Survey No.636 admeasuring 34196.00 Sq.mts situated at Near VVF Limited, Galpadar Road, Gandhimandir, Anjar Highway, At Anjar, Taluka Anjar, District - Kutch, Gujarat belongs to M/s. Indus Tropics Limited. Bounded on: East : Revenue Survey No.70 of Meghpur Borchhi; South: Revenue Survey No.57 of Meghpur Borchhi; West: Revenue Survey No.637 of Meghpur Borchhi; North: Old Raj Marg. (Property description as specified in the Sale Deed Doc.No.3048 dated 23.06.2003)	Reserve Price: Rs.13,32,00,000/- (Rupees Thirteen Crore Thirty Two Lakhs Only) EMD: Rs.1,33,20,000/- Bid Increment: Rs.13,00,000/-
Property No.2: Plant and Machinery: Plant & Machineries of the Unit i.e. Unit consist of Peeling Machine, Hydraulic Fort Lift and Vertical Band Saw, etc., situated at Survey No 636, Galpadar, Anjar Road, N.H.84, Ext.Anjar, Kutch, Gujarat-370201 in the name of M/s. Indus Tropics Limited.	Reserve Price: Rs.1,47,00,000/- (Rupees One Crore Forty Seven Lakhs Only) EMD: Rs.14,70,000/- Bid Increment: Rs.1,00,000/-

There are no encumbrances known to the Bank on the property.

> Online E-Auction will be held through web portal/website www.msstcecommerce.com

> For Registration and Login and Bidding Rules and Terms and Conditions of Sale visit

<https://www.msstcecommerce.com/auCTIONhome/ibapi/index.jsp> and Click "Buyer Guide for Login and Registration".

> Terms and Conditions of E-auction sale are available in bank's website www.unionbankofindia.co.in

Date: 08.04.2021
Place: Visakhapatnam

Authorised Officer/ Chief Manager
Union Bank of India, Asset Recovery Branch
(erstwhile Andhra Bank, SARIM Branch) Visakhapatnam
Phone: 0891-2537792 (Asset Recovery Branch)
0891-2546817 (Visakhapatnam Main Branch)

STATUTORY 15 DAYS SALE NOTICE UNDER RULE 8(6)/Rule 9(1)/Rule 6(2) OF SECURITY INTEREST (ENFORCEMENT) RULES 2002
This may also be treated as notice u/r 8(6) / Rule 9(1) / Rule 6(2) of Security Interest (Enforcement) Rules, 2002 to the borrower/s and guarantor/s of the said loan about the holding of E-Auction Sale on the above mentioned date

MUTHOOT HOUSING FINANCE COMPANY LIMITED				
Registered Office: TC NO.14/2074-7, Muthoot Centre, Punnen Road, Thiruvananthapuram - 695 034, Corporate Office: 12/A 01, 13th floor, Parinee Crescenzo, Plot No. C38 & C39, Bandra Kurla Complex-G block (East), Mumbai-400051				
.... Continued				
Sr. No.	Name of Borrower / Co-Borrower/ Guarantor	Date of Demand notice	Total Outstanding Amount	Description of Secured Asset(s) / Immovable Property (ies)
100	Laxminibai Thakarsinhbhai Dongarani Thakarsinhbhai Hirabhai Dongarani Lan No. 16100007245	27-Mar-21	Rs. 5,99,804.30 As on 26-03-2021	Flat No 201 2nd Floor Bldg No B 3 bhakti Dhara Residency Nr Sarar, industrial And Umra Railway Crossing, Point Gothan Sayan Road, Sayan Surat, Sayan Surat, Gujarat, Surat, 394130
101	Nirmalaben Pragtibhai Hirapara Jitendrakumar Pragtibhai Hirapara Lan No. 16100007320	27-Mar-21	Rs. 4,91,782.97 As on 26-03-2021	FLAT NO 303, 3RD FLOOR, BLDG NO K 2, BHAKTI DHARA RESIDENCY, SAYAN SURAT MANGROL, GOTHAN SAYAN ROAD, SURAT, GUJARAT, Surat, 394130, INDIA
102	Jaiprakash Harshkumar Tiwari Rekha Jaiprakash Tiwari Lan No. 16100011620	27-Mar-21	Rs. 5,58,842.57 As on 26-03-2021	406 36 37 38 39 SIDDHESHWAR COMPLEX, NILAM NAGAR, GUJARAT, Surat, 394540, INDIA
103	Kalandicharan Somnath Bhuyan Kanchan Kalandicharan Bhuyan Lan No. 16100062177	27-Mar-21	Rs. 5,74,677.76 As on 26-03-2021	Flat No G 2, Ground Floor Bldg No B, 132 2 4, Gekrupa Residency, Shree Lakshminarayana Society, Valseshwar Society, Kadodara Surat, Gujarat, Surat, 394327, India
104	GOPAL GANGARAM PATIL REKHABEN GANGARAM PATIL Lan No. 16100068035	27-Mar-21	Rs. 6,81,294.01 As on 26-03-2021	FLAT NO G 101, PLOT NO 28, 1ST FLOOR G BLDG, SUKH SAGAR RESIDENCY, NR PANDEASARA GH, PANDEASARA, GUJARAT, Surat, 394221, INDIA
105	Rameshbhai Nanubhai Dolar Lan No. 16100064043	27-Mar-21	Rs. 17,41,751.07 As on 26-03-2021	PLOT NO 101 102, BLOCK NO 01, SURVEY NO 11 B, HARI OM NAGAR, BH MAHA PRABHU SOC, NR AASPAS DADA TEMPLE, GODADARA, GUJARAT, Surat, 395010, INDIA
106	BHAVARLAL SAJANJEE BAROT JAMANA BHAVARLAL BAROT LAN No. 16100069132	27-Mar-21	Rs. 11,22,562.07 As on 26-03-2021	PLOT NO 124 SR NO 284 V K PARK, TATTITHAYA, GUJARAT, Surat, 394305, INDIA
107	Manjulaben Ravilbhai Solanki Lan No. 16100069262	27-Mar-21	Rs. 5,12,071.82 As on 26-03-2021	Flat No 408 4th Floor D Building, Fp No 78 E Plot No 248 To 255, Block No 108 Rs No 34 35, Tansari Residency, Mansarovar Society, Nr Dindoli Talav, Dindoli, Gujarat, Surat, 394210, India
108	Pankajkumar Rajeshwar Singh Lan No. 16100073466	27-Mar-21	Rs. 5,99,283.20 As on 26-03-2021	FLAT NO 106 J B RESIDENCY, TANTITHAIYA, GUJARAT, Surat, 394315, INDIA
109	Suresh Jagdev Mahato Kaushalyadevi Suresh Mahato Lan No. 16100074543	27-Mar-21	Rs. 6,34,274.40 As on 26-03-2021	Flat No 106, Plot No 45 To 47, Sy No 129 130, Kanaiyaji Residency, Gujarat, Surat, 394210, India
110	Dipakbhai Naginbhai Umyani Khushmanben Umyani Lan No. 16100074924	27-Mar-21	Rs. 12,13,016.98 As on 26-03-2021	FLAT NO 102, BLOCK NO 122, MARUTI COMPLEX, BADOLI SURAT, GUJARAT, Surat, 394180, INDIA
111	Mukeshbhai Keshavlal Patel Bhabhubhai Mukeshbhai Patel Lan No. 16100077863	27-Mar-21	Rs. 8,80,457.37 As on 26-03-2021	504, Shree Sai Residency, Shree Sai Residency, Nr Swaminarayan Temple, Kansad Sachin, Gujarat, Surat, 394230, India
112	RISHI SHIVDAYAL SHARMA POOJA RISHI KUMAR LAN No. 16100078369	27-Mar-21	Rs. 13,55,179.87 As on 26-03-2021	283, 198, DATAR ROW HOUSE, SAYAN KIM ROAD, SYADLAGAM, GUJARAT, Surat, 394110, INDIA
113	Gayatriben Sanjaybhai Jagtap Sanjaybhai Jagtap Jagtap Lan No. 16100078729	27-Mar-21	Rs. 9,08,441.73 As on 26-03-2021	B 201, 34 To 36, 102/1 102/2, shivam Residency Harekrishna Palace, Shivam Residency Harekrishna Palace, Nr mody Hospital, Kadodra, Kadodra Surat, Gujarat, Surat, 394327, India
114	Narayan Ramesh Suryavanshi Manishaben Suryavanshi Narayan Lan No. 16100080941	27-Mar-21	Rs. 8,70,210.05 As on 26-03-2021	B 310, HAREKRISHNA PALACE, SHIVAM RESIDENCY, KADODARA BARDOLI, KADODARA, GUJARAT, Surat, 394327, INDIA
115	RAVI RAJU JAGDEV RANJANABEN RAJUBHAI JAGDEV LAN No. 16100081240	27-Mar-21	Rs. 9,04,483.37 As on 26-03-2021	A406, UMVAHAR RESIDENCY, UMVAHAR RESIDENCY, NR DASTAN RAILWAY CROSSING SURAT BARDOLI ROAD, DASTAN SURAT, GUJARAT, Surat, 394310, INDIA
116	Dagdubhai Dundalibhai Chaudhari Kalpanaben Dagdubhai Chaudhari Lan No. 16100081642	27-Mar-21	Rs. 6,94,691.75 As on 26-03-2021	B-408+B-409, HARE KRISHNA PALACE, SHIVAM RESIDENCY, NR MODY HOSPITAL, KADODARA, GUJARAT, Surat, 394327, INDIA
117	Vishal Manoj Rathore Manoj Shambhu Dayal Rathore Lan No. 161000802224	27-Mar-21	Rs. 6,63,807.42 As on 26-03-2021	503, HAREKRISHNA PALACE, KADODARA, KADODARA, GUJARAT, Surat, 394327, INDIA
118	Ajit Achaybhai Singh Gudiyadevi Ajitkumar Singh Lan No. 16100082361	27-Mar-21	Rs. 4,95,375.63 As on 26-03-2021	309 3RD FLOOR, SUKUN RESIDENCY 3, KADODARA BARDOLI, TATTITHAIYA KADODARA, GUJARAT, Surat, 394327, INDIA
119	Rajnikant Chanshyambhai Vaghela Lan No. 16100082613	27-Mar-21	Rs. 5,82,156.09 As on 26-03-2021	A 101, SOMESHWAR RESIDENCY, NR GSEG COLONY, KUJWO DARIYA DARIYO JATRA ROAD, MORA TEKRAMORA, GUJARAT, Surat, 394510, INDIA
120	Subhash Ramkisan Gaultam Ramavati Subhash Gaultam Lan No. 16100083610	27-Mar-21	Rs. 7,51,216.39 As on 26-03-2021	A 405, SHANTIKUNJ RESIDENCY, OLPAID SAYAN, OLPAID SAYAN, GUJARAT, Surat, 394540, INDIA
121	Rajesh Bhanwarlal Kalai Vimaladevi Rajeshkumar Lan No. 16100083833	27-Mar-21	Rs. 9,93,052.55 As on 26-03-2021	A 504, GURUKRUPA PALACE, KADODARA, KADODARA, GUJARAT, Surat, 394180, INDIA
122	Govind Meghabhai Makvana Rakhuben Govindbhai Makvana Lan No. 16100085373	27-Mar-21	Rs. 9,70,634.75 As on 26-03-2021	A 201, 2ND FLOOR, MAHENDRA PALACE, NR ATMIYA VIDHYA MANDIR, KAMREJ BHARTHANNA ROAD, DEROD, GUJARAT, Surat, 394315, INDIA
123	Gulamkhwaja Abdulaziz Sheikh Rasidabibi Gulamkhwaja Shaikh Lan No. 16100085982	27-Mar-21	Rs. 5,798,06.35 As on 26-03-2021	108, ALNOOR RESIDENCY, NR ARJOO RESIDENCY, TARSADI, MANGROL, SURAT, GUJARAT, Surat, 395006, INDIA
124	Akshaykumar Bipinbhai Bhutaiya Bhanumati Bipinbhai Bhutaiya Lan No. 16100086050	27-Mar-21	Rs. 6,54,546.54 As on 26-03-2021	2 04, SHIVAM RESIDENCY, BS SWAPNA VILLA, KAMREJ, SURAT, GUJARAT, Surat, 394180, INDIA
125	Sureshbhai Vallabhbhai Solanki Kiranben Sureshbhai Solanki Lan No. 16100086231	27-Mar-21	Rs. 6,87,766.44 As on 26-03-2021	1 01, SHIVAM RESIDENCY, BS SWAPNA VILLA, KAMREJ, SURAT, GUJARAT, Surat, 394180, INDIA
126	Virendra Dahyabhai Solanki Ritaben Virendrabhai Solanki Lan No. 16100086978	27-Mar-21	Rs. 8,45,084.06 As on 26-03-2021	3 0 3, SHREEMET PLAZA, CANAL ROAD, KAMREJ, SURAT, GUJARAT, Surat, 394180, INDIA
127	Mangaldas Kalyandas Dudharejiya Lan No. 16100089383	27-Mar-21	Rs. 8,96,390.22 As on 26-03-2021	202, BHUMI RESIDENCY, ANKUR TENAMENT, NR RANDAL MATA TEMPLE, SAYAN, SURAT, GUJARAT, Surat, 395006, INDIA
128	Sunil Madhukarbhai Godse Shantaben Madhukarbhai Godse Lan No. 16100090313	27-Mar-21	Rs. 5,19,566.19 As on 26-03-2021	EWS25, SUMAN MALHAR, E504, SURAT, SURAT, GUJARAT, Surat, 395007, INDIA
129	Rizwan Abdulrazzak Shaikh Abdulrazzak Abdulhamid Shaikh Lan No. 16100096720	27-Mar-21	Rs. 9,30,425.65 As on 26-03-2021	4 B 4TH FLOOR, RASHMI APARTMENT, KAZINA MEDAN, GOPIPURA, GUJARAT, Surat, 395002, INDIA
130	Deepakumar Deevrat Mishra Meeraadevi Deepakumar Mishra Lan No. 16100098897	27-Mar-21	Rs. 8,61,127.71 As on 26-03-2021	PLOT NO 473, SHIV SAGAR RESIDENCY, HALDHARU CANAL ROAD, DASTAN HALDHARU CANAL ROAD, DASTAN, GUJARAT, Surat, 394310, INDIA
131	Vakhtasing Dhiraj Rajput Santaben Vakhtasing Rajput Lan No. 1115087431	27-Mar-21	Rs. 3,32,080.29 As on 25-03-2021	GRAMPANCHAYAT SR NO 415, GRAMPANCHAYAT PROPERTY NO 415, RAJPUT VAS, AT BAVLACHUDI, GUJARAT, Banaskantha, 385210, INDIA
132	Prakashbhai Ranchhod Patel Abhik Prakashbhai Patel Lan No. 11154076912	27-Mar-21	Rs. 7,43,376.56 As on 25-03-2021	Flat No 206, Building No. B, Survey No 156 A 2 164 Paikee 156A 2 164 P 1, Ambika Cooperative Housing Society Ltd, on Moje Rantlav Ta Pardi, Gujarat, Valsad, 396185, India
133	MAHMADSADIK SALIM KASMANI SAHENUJ SALIM KASMANI Lan No. 11154081351	27-Mar-21	Rs. 11,95,372.94 As on 25-03-2021	403, 53, 2 B 2 SUBH RESIDENCY, BS BALITHA POWER, NR N H 08 BALITHA, GUJARAT, Valsad, 396191, INDIA

If the said Borrowers shall fail to make payment to MHFCL as aforesaid, MHFCL shall proceed against above secured Assets under Section 13(4) of the said Act and/or by the provisions of the Act, Entirely at the risk of said Borrower, Co-Borrower(s) & Guarantor(s) as to cost and consequences. The said Borrower, Co-Borrower(s) & Guarantor(s) are prohibited under the said Act to transfer the aforesaid Secured Asset(s), whether by way of sale, lease or contravention of the provisions of the Act or Rules made thereunder shall be liable for imprisonment and/or penalty as provided under the Act.

Place: Gujarat
Date: 08.04.2021

Sd/- Authorised Officer
For Muthoot Housing Finance Company Limited

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF KPS SYSTEMS PRIVATE LIMITED
RELEVANT PARTICULARS

1. Name of Corporate Person	KPS SYSTEMS PRIVATE LIMITED
2. Date of incorporation of Corporate Person	01/04/2005
3. Authority under which Corporate Person is incorporated/registered	Registrar of Companies- Ahmedabad, Gujarat
4. Corporate identity number / limited liability identity number of Corporate Person	U72200GJ2005PTC045801
5. Address of the registered office and Principal office (if any) of Corporate Person	5 Nirgun Bunglow Nr Supersociety Ramdevnagar Satellite Ahmedabad-380015, Gujarat, India
6. Liquidation commencement date of Corporate Person	05.04.2021
7. Name, address, email address, telephone number and the registration number of the Liquidator	Manish S. Buchasia Address: 306, "Gala Mart" Nr. Sobo Centre, Before "Safal Panisar, S Bopal Main Rd, Bopal, Ahmedabad, Gujarat 380058 Email id: manishbuchasiacs@gmail.com Contact No.: 093279 16394 Reg. No: IBB/PA-002/IP-ND0487/17-18/11449
8. Last date for submission of claims	05.05.2021

Notice is hereby given that the M/s. KPS SYSTEMS PRIVATE LIMITED has commenced voluntary liquidation on April 5, 2021. The stakeholders of M/s. KPS SYSTEMS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before May 5, 2021, to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Date: 07.04.2021
Place: Ahmedabad

Reg. No.: IBB/PA-002/IP-ND0487/17-18/11449

Manish S. Buchasia
Insolvency Professional
DIN: 07233436

Company Notice
Form No. INC-26
(Pursuant to Rule 30 of the Companies (Incorporation) Rules, 2014)
BEFORE THE REGIONAL DIRECTOR, NORTH WESTERN REGION AHMEDABAD AND IN THE MATTER OF COMPANIES ACT, 2013, SECTION 13(4) OF THE COMPANIES ACT, 2013 AND RULE 31(1) (a) OF THE COMPANIES (INCORPORATION) RULES, 2014 AND IN THE MATTER OF ALMIGHTY IMPEX PRIVATE LIMITED, A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956 AND HAVING ITS REGISTERED OFFICE AT B-5/153, SAMTA SOCIETY, BESIDES LIC BUILDING, OPP. PDIL OFFICE, HIGH TENSION ROAD, P.O. SUBHANPURA, VADODARA, GUJARAT - 390023

.....PETITIONER

Notice is hereby given to General Public that the Company proposes to make application to the Central Government under section 13 of the Companies Act, 2013, seeking confirmation of alteration of Memorandum of Association of the Company in terms of Special Resolution Passed at the Extra Ordinary General Meeting held on 05.04.2021 to enable the Company to change its Registered Office from the State of Gujarat to the State of Rajasthan.

Any person whose interest is likely to be affected by the proposed change of the Registered Office of the Company may deliver either on the MCA-21 portal (www.mca.gov.in) by filing investor complaint form or caused to be delivered or send by registered post his/her objection supported by an affidavit stating the nature of his/her interest and ground of opposition to the Regional Director, North Western Region, ROC, Jaipur, Opp. Rupal Park Society, Behind Ankur Bus Stop, Narapura, Ahmedabad-380013 within 14 days of the date of publication of this notice with copy to the applicant company at its registered office at the address mentioned below: R/o: B-5/153, Samta Society, Besides LIC Building, Opp. PDIL Office, High Tension Road, P.O. Subhanpura, Vadodara, Gujarat-390023

For and on behalf of the Applicant Sd/-
(Vikas Srivastava) Director
DIN: 07233436

NOTICE FOR SALE OF ASSETS M/S. Baid Narrow Flat Private Limited, (In Liquidation) (Sale under Insolvency and Bankruptcy Code, 2016)		
Location	Asset	Reserve Price
Navsari Bazar Road, Sangrampura, Surat, Gujarat	Lot No 1: Ground Floor Commercial Shop, Dipika Apartment, Near Surat People Co. Op. Bank Ltd, Opp. Manechand house, Navsari Bazar Road, Sangrampura, Surat-395002 (Area Gr. F1 Shop + mezzanine floor 68.2076 Sq. Mtrs Built up area)	Rs 27.29 Lacs EMD Rs 2.72 Lacs
	Lot No 2: Flat No 202, 2 nd Floor, Dipika Apartment, Near Surat People Co. Op. Bank Ltd, Opp. Manechand house, Navsari Bazar Road, Sangrampura, Surat-395002 (Area 69.6770 Sq.Mtrs Built up area)	Rs. 10.62 Lacs EMD: 1.00 Lacs
	Lot No 3: Flat No 301, 3 rd Floor, Dipika Apartment, Near Surat People Co. Op. Bank Ltd, Opp. Manechand house, Navsari Bazar Road, Sangrampura, Surat-395002 (Area 69.6770 Sq.Mtrs Built up area)	Rs 9.90 Lacs EMD-Rs 1.00 Lacs
	Combined lot 1, Lot 2 and Lot 3.	Rs 47.81 Lacs EMD: 4.70 Lacs
Last Date of apply: 20-04-2021 Date of E-Auction: 22-04-2021 For Details: Visit www.ipksa.com and https://www.ncltauction.auctiontiger.net Contact: Shri Vishal Kaushal Mob. No.: +91 7016373123 Email id: liquidbaid@gmail.com		
Place: Ahmedabad Date: 08-04-2021		Sd/- Sunil Kumar Agarwal, Liquidator IBBI Reg. No: IBBI/PA-001/IP-P01390/2018-19/12178 Regd. Email: ANIL9111@HOTMAIL.COM

torrent PHARMACEUTICALS LIMITED
Registered Office : Torrent House, Off Ashram Road, Ahmedabad - 380 009 Gujarat, India
CIN: L24230GJ1972PLC002126
Website: www.torrentpharma.com
Email id: investorservices@torrentpharma.com
Ph: + 91 79 26594000
Fax: + 91 79 26592100

PUBLIC NOTICE

Notice is hereby given that the original share certificate, details of which are given hereunder, have been reported lost / misplaced:

Sr No	Folio No.	Name of the Shareholders	No of shares	Certificate Nos.	Distinctive Nos. (From)	Distinctive Nos. (To)
1	TRE022554	VIMALABEN H PATEL & HARSHI KUMAR PATEL	400	7803	848533141	84853540

Pursuant to request received from concerned shareholder, the Company intends to issue duplicate share certificate in lieu of the aforesaid original share certificate. Public is cautioned against purchasing or otherwise dealing with the above mentioned share certificate. Duplicate share certificate thereof will be issued to the above named shareholder, unless any objection is received by the undersigned within 10 days from the date of publication of this notice.

For TORRENT PHARMACEUTICALS LIMITED
Place : Ahmedabad
Date : 07th April, 2021

MAHESH AGRAWAL
VP (LEGAL) & COMPANY SECRETARY

NIBE LIMITED
CIN: L34100GJ2005PLC046929
Regd. Office: 105, BALAJI INDUSTRIAL SOCIETY-1 UDHNA MAGDALLA ROAD, SURAT
Phone: 0253-2237877 | Website: <https://nibelimited.com/> | E-mail: info@nibelimited.com

Dear Shareholder,

Sub: Notice of Postal Ballot / E-voting

Notice is hereby given to equity shareholders/members of Nibe Limited ("the Company") pursuant to Section 110 and other applicable provisions, if any, of Companies Act, 2013 (The Act), read with Companies (Management and Administration) Rules, 2014 and SEBI (Listing Obligations and Requirements) Regulations, 2015, Postal ballot Notice are being dispatched to the members seeking approval through Postal Ballot (including e-voting) in respect to "Shifting of Registered Office from State of Gujarat to State of Maharashtra" as set out in the Postal Ballot Notice dated March 30, 2021.

Gautam Tiwari & Co., Company Secretaries, Practicing Company Secretary (ACS: 33071 / COP: 19168) appointed as Scrutinizer for conducting the Postal Ballot including e-voting process in a fair and transparent manner.

The following is schedule of events of E-voting:

Date of Commencement of Dispatch of Postal Ballot Notice	Monday, April 05, 2021
Cut-Off Date for Voting	Friday, April 02, 2021
Commencement of E-voting	Tuesday, April 06, 2021 at 9.00 a.m.
Last date of E-voting and receiving Postal Ballot votes	Wednesday, May 05, 2021 at 5.00 p.m.
Declaration of Voting Results	On or around Friday, May 07, 2021

The Notice of Postal Ballot is attached with the mail and also available on CDSL website i.e. www.evotingindia.com and also available on the Company's website i.e. www.nibelimited.com.

NOTES:

The voting by Postal ballot is only for shareholders entitled to vote, who are required to duly fill in the postal ballot form and send it to the Registered Office of the Company. Any other recipient of this Notice, who does not have voting rights, should treat the Notice as intimation only.

The duly completed Postal Ballot Form(s) should reach the Scrutinizer not later than 5.00 p.m. on Wednesday, May 05, 2021 to be eligible for being considered; failing which, it will be strictly treated as if no reply has been received from the Member. The e-voting module shall be disabled by CDSL for voting after Wednesday, May 05, 2021, 5.00 p.m.

Any query/grievance may please be addressed to Company Secretary & Compliance Officer with respect to the voting by Postal Ballot including voting by electronic means at Email id: csnibelimited@gmail.com.

By Order of the Board of Directors
For Nibe Limited
Sd/-
Ganesh Nibe
Managing Director

Place: Surat
Date: April 06, 2021

Indian Bank
Branch: Sola Road (e-AB) Ahmedabad, Shop No. 14 to a16, Satyasurya Complex, Sattadhar Char Rasta, Gandhinagar, Ahmedabad-380015

E-AUCTION ON 26.04.2021 AT 11.00 A.M. to 03.00 P.M.
UNDER SARFAESI ACT 2002 "AS IS WHERE IS, AS IS WHAT IS & WHATEVER THERE IS" BASIS through e-auction platform provided at the website <https://www.msstcecommerce.com>

Saif Luggage
Details of the Immovable property (Commercial Property under Physical Possession)

All that piece and parcel of free hold Commercial Non-Residential unit No.415, on fourth floor, Block No. A, admeasuring about 430 Sq. Feetie. 39.95 Sq Mtrs. (Super Built up Area) in the scheme known as "SUMEL Business Park-IV" of N.A. land bearing sub-plot No.1 of final plot No.62 (respectively bearing Old Survey No.172/1 paiki and 173 paiki) of T.P. Scheme No. 16 at city survey No. 2453 at Mouje Shaher Kotda, Taluka Ahmedabad City, Registration District Sub-District Ahmedabad-7 (Odhav) & District Ahmedabad PIN-382415 within the state of Gujarat, in the name of Mohd. Ikramulhaque Nasiruddin Shaikh surrounded by : North : Pantiya & Toilet, South : Unit No.416, East : 2.5 Mtrs Wide Passage, West : Unit No. 428

Detail of encumbrance, Outstanding Dues of Local Govt, Electricity, Property tax, Municipal Tax, etc. if any known to the Bank (Name of the Borrower(s))

There is no encumbrance on the property described herein to the best of knowledge & information of the Authorized Officer.

ફોર્મ એ સાંપર્જનિક જાહેરાત (ભારતીય હિવાલો અને શોધન યાત્રામંત્રતા બોર્ડ (સ્વેચ્છીક કડકા પ્રક્રિયા) નિયમનો, ૨૦૧૭ નો નિયમનમ ૧૪) કેપીએસ સીસ્ટમ્સ પ્રાઇવેટ લીમીટેડના સ્ટેકહોલ્ડરોની જાણકારી માટે	
સંબંધિત વિગત	
૧.	કોર્પોરેટ દેવાદારનો નામ ૧. કોર્પોરેટ દેવાદારના ઉપકોર્પોરેશનની તારીખ ૨. કોર્પોરેટ લીમીટેડના વેલ્થ કોર્પોરેટ ડેવર ડાયરેક્ટરો / સહકર્તા છે ૩. કોર્પોરેટ દેવાદારનો કોર્પોરેટ આઇડીની નં. / લીમીટેડ કમ્પાઇલીલી બોધન નં.
૨.	કોર્પોરેટ સીસ્ટમ્સ પ્રાઇવેટ લીમીટેડ ૦૧.૦૪.૨૦૦૫ ડાયરેક્ટરોના સહકર્તા - અધ્યક્ષતા, ગુજરાત U72200GJ2005PTC045801
૩.	પ નિર્ણુક સુધારા સુધાર કોર્પોરેટ પાસે રાખેલનવર સેલેક્ટાઇ અમદાવાદ-૩૮૦૦૧૫, ગુજરાત, ભારત. ૦૧.૦૪.૨૦૨૧
૪.	કોર્પોરેટ દેવાદારની કલ્યાણી સહકારની તારીખ ૦૪.૦૪.૨૦૨૧ કોર્પોરેટ સીસ્ટમ્સ પ્રાઇવેટ લીમીટેડ અધ્યક્ષતા, ગુજરાત-૩૮૦૦૧૫ ઇમેઇલ : manishbuchiads@gmail.com સંપર્ક નં. : ૯૦૩૨૭૯ ૧૬૩૬૪ સંપર્ક નં. : IBBI/IPA-002/IP-N00487/17-18/11449 ૦૪.૦૪.૨૦૨૧
૫.	દવાઓની જવાબની ઉલ્લેખી તારીખ ૦૪.૦૪.૨૦૨૧

આજે આજીની જાણકારી આપવામાં આવે છે કે મેસર્સ કેપીએસ સીસ્ટમ્સ પ્રાઇવેટ લીમીટેડ ૦૫ એપ્રિલ, ૨૦૨૧ ના રોજ સ્વેચ્છીક કલ્યાણી સહકારની કલ્પી કરી.

મેસર્સ કેપીએસ સીસ્ટમ્સ પ્રાઇવેટ લીમીટેડ ના સ્ટેકહોલ્ડરોને આજી ૦૫ મે, ૨૦૨૧ ના રોજ અથવા તે પહેલાં તેમના દવાઓ પુરાવાની કલ્યાણી પરીક્ષણોને વિગત નં. ૩માં મેજિસ્ટ્રેટને સનામાં રૂપસુપર કરવા જણાવવામાં આવેલા બોય કે જેમમાંથી દેવરના પુરાવાની સુપરસની કરેલા બાવરો.

નામોપ્રિય કેટીટરો કમ્પાઇલીલી કલ્યાણી માથામાં દવા તેમના દવાઓ તેમજ પુરાવા સુપરસ કરી શકશે. અન્ય નામપ્રિય કેટીટરો જાણે, પોરો દવા અથવા ઉલ્લેક્ષીનિક માથાઓથી દવાઓ સુપરસ કરી શકશે.

મનિષ એસ. બુચારીયા
 ડાયરેક્ટર/સીસ્ટમી પ્રોડેક્શન

	મોહનદંડ ઇડવાલ યોગેશ્વર અમદાવદ કુશ્મ્બી કાંતોમાનવરૂપ મોહનદંડ અમદાવદ કુશ્મ્બી લોન નંબર : ૧૬૬૦૦૦૭૭૧૭૧	૨૪.૦૩.૨૦૨૧	જી. ૬,૮૯,૨૭૨.૭૭/- ૨૪.૦૩.૨૦૨૧ મુજબ	મોહનદંડ ઇડવાલ યોગેશ્વર અમદાવદ કુશ્મ્બી કાંતોમાનવરૂપ મોહનદંડ અમદાવદ કુશ્મ્બી લોન નંબર : ૧૬૬૦૦૦૭૭૧૭૧
૪૮.	દેવકાનુભાઈ દેવકાનુજ પટેલ દેવકાનુભાઈ દેવકાનુજ પટેલ લોન નંબર : ૧૬૬૦૦૦૭૨૩૩	૨૪.૦૩.૨૦૨૧	જી. ૮,૩૦,૩૭૨.૦૬/- ૨૪.૦૩.૨૦૨૧ મુજબ	દેવકાનુભાઈ દેવકાનુજ પટેલ દેવકાનુભાઈ દેવકાનુજ પટેલ લોન નંબર : ૧૬૬૦૦૦૭૨૩૩
૪૯.	ગુપ્તેશ સદાશીવ ગુડે દિપકનુભાઈ ગુપ્તેશ ગુડે લોન નંબર : ૧૬૬૦૦૦૬૦૫૦	૨૪.૦૩.૨૦૨૧	જી. ૨૩૯૯૩૮.૩૩/- ૨૪.૦૩.૨૦૨૧ મુજબ	ગુપ્તેશ સદાશીવ ગુડે દિપકનુભાઈ ગુપ્તેશ ગુડે લોન નંબર : ૧૬૬૦૦૦૬૦૫૦
૫૦.	જયોતીબાઈ ગોવિંદનુભાઈ સાવલીયા જયોતીબાઈ જયોતીબાઈ સાવલીયા લોન નંબર : ૧૬૬૦૦૦૦૮૪૩૪	૨૪.૦૩.૨૦૨૧	જી. ૩,૪૯,૩૯૯.૪૫/- ૨૪.૦૩.૨૦૨૧ મુજબ	જયોતીબાઈ ગોવિંદનુભાઈ સાવલીયા જયોતીબાઈ જયોતીબાઈ સાવલીયા લોન નંબર : ૧૬૬૦૦૦૦૮૪૩૪
૫૧.	સંજયભાઈ દશરથરામ તાવરે અમરકુમાર દશરથરામ તાવરે લોન નંબર : ૧૬૬૦૦૦૨૩૩૪	૨૪.૦૩.૨૦૨૧	જી. ૧૧,૮૬,૨૮૨.૩૩/- ૨૪.૦૩.૨૦૨૧ મુજબ	સંજયભાઈ દશરથરામ તાવરે અમરકુમાર દશરથરામ તાવરે લોન નંબર : ૧૬૬૦૦૦૨૩૩૪
૫૨.	વૈભવ વૈભવભાઈ તાવરે વાસંતીબાઈ વૈભવભાઈ તાવરે લોન નંબર : ૧૬૨૦૦૦૦૭૧૭૪	૨૪.૦૩.૨૦૨૧	જી. ૬,૪૮,૮૭૬.૯૫/- ૨૪.૦૩.૨૦૨૧ મુજબ	વૈભવ વૈભવભાઈ તાવરે વાસંતીબાઈ વૈભવભાઈ તાવરે લોન નંબર : ૧૬૨૦૦૦૦૭૧૭૪
૫૩.	કુશાભાઈ અણ્ણકનુભાઈ પટેલ હેમલતાબાઈ અણ્ણકનુભાઈ પટેલ લોન નંબર : ૧૧૧૬૩૭૦૭૭૭૭	૨૪.૦૩.૨૦૨૧	જી. ૭,૭૪,૬૦૬.૬૪/- ૨૪.૦૩.૨૦૨૧ મુજબ	કુશાભાઈ અણ્ણકનુભાઈ પટેલ હેમલતાબાઈ અણ્ણકનુભાઈ પટેલ લોન નંબર : ૧૧૧૬૩૭૦૭૭૭૭
૫૪.	મદનમોહનકેશ અતિથિદાસ શેખ રેખાભાનુ મદનમોહનકેશ શેખ લોન નંબર : ૧૬૧૦૦૦૦૬૧૦૧	૨૪.૦૩.૨૦૨૧	જી. ૫,૬૬,૪૭૯.૨૮/- ૨૪.૦૩.૨૦૨૧ મુજબ	મદનમોહનકેશ અતિથિદાસ શેખ રેખાભાનુ મદનમોહનકેશ શેખ લોન નંબર : ૧૬૧૦૦૦૦૬૧૦૧
૫૫.	સતીમ્બાનાઈ અમીતભાઈ પહાણ તરુમ્બા ભીમજીભાઈ મીરજા લોન નંબર : ૧૦૧૦૦૦૬૮૦૩૧	૨૪.૦૩.૨૦૨૧	જી. ૨,૧૯,૧૨૬.૦૬/- ૨૪.૦૩.૨૦૨૧ મુજબ	સતીમ્બાનાઈ અમીતભાઈ પહાણ તરુમ્બા ભીમજીભાઈ મીરજા લોન નંબર : ૧૦૧૦૦૦૬૮૦૩૧
૫૬.	મહમદ કાદર મેમલ ચાચીબીબાઈ કાદરમખાઈ મેમલ લોન નંબર : ૧૦૧૦૦૦૦૬૬૪૫	૨૪.૦૩.૨૦૨૧	જી. ૩,૧૫,૧૩૫.૯૮/- ૨૪.૦૩.૨૦૨૧ મુજબ	મહમદ કાદર મેમલ ચાચીબીબાઈ કાદરમખાઈ મેમલ લોન નંબર : ૧૦૧૦૦૦૦૬૬૪૫
૫૭.	કિરણ અધિનાભાઈ પટેલ દિવાનીબાઈ કિરણભાઈ પટેલ લોન નંબર : ૧૦૧૦૦૦૦૭૫૩૭	૨૪.૦૩.૨૦૨૧	જી. ૩,૨૮,૮૮૦.૬૨/- ૨૪.૦૩.૨૦૨૧ મુજબ	કિરણ અધિનાભાઈ પટેલ દિવાનીબાઈ કિરણભાઈ પટેલ લોન નંબર : ૧૦૧૦૦૦૦૭૫૩૭
૫૮.	નુજીદનુભાઈ ઇબ્રાહીમનુભાઈ રિયાઈ બેતુલા નુજીદનુભાઈ રિયાઈ લોન નંબર : ૧૧૧૫૫૦૮૧૦૯૬	૨૪.૦૩.૨૦૨૧	જી. ૩,૪૪,૩૦૨.૧૧/- ૨૪.૦૩.૨૦૨૧ મુજબ	નુજીદનુભાઈ ઇબ્રાહીમનુભાઈ રિયાઈ બેતુલા નુજીદનુભાઈ રિયાઈ લોન નંબર : ૧૧૧૫૫૦૮૧૦૯૬
૫૯.	સંવણભાઈ મનગણનભાઈ વ્યાસ લોન નંબર : ૧૬૬૦૦૦૬૯૫૩	૨૪.૦૩.૨૦૨૧	જી. ૪,૭૯,૪૦૬.૧૦/- ૨૪.૦૩.૨૦૨૧ મુજબ	સંવણભાઈ મનગણનભાઈ વ્યાસ લોન નંબર : ૧૬૬૦૦૦૬૯૫૩
૬૦.	મહેન્દ્રસીંગ સોમાસીંગ કાકોર રંજનબાઈ મહેન્દ્રસીંગ કાકોર લોન નંબર : ૧૧૧૫૬૦૭૨૪૩	૨૪.૦૩.૨૦૨૧	જી. ૨,૮૬,૦૩૩.૦૦/- ૨૪.૦૩.૨૦૨૧ મુજબ	મહેન્દ્રસીંગ સોમાસીંગ કાકોર રંજનબાઈ મહેન્દ્રસીંગ કાકોર લોન નંબર : ૧૧૧૫૬૦૭૨૪૩
૬૧.	પર્કનુભાઈ ભીમજીભાઈ ગણેશ ગુણુભાઈ ભીમજીભાઈ ગણેશ લોન નંબર : ૧૧૧૫૩૦૮૨૮૭	૨૪.૦૩.૨૦૨૧	જી. ૨,૫૦,૮૮૮.૯૧/- ૨૪.૦૩.૨૦૨૧ મુજબ	પર્કનુભાઈ ભીમજીભાઈ ગણેશ ગુણુભાઈ ભીમજીભાઈ ગણેશ લોન નંબર : ૧૧૧૫૩૦૮૨૮૭
૬૨.	રમાણુજી રમાણુજી કાકોર વિક્રમસીંગ રમાણુજી કાકોર લોન નંબર : ૧૧૧૫૩૦૮૫૨૬	૨૪.૦૩.૨૦૨૧	જી. ૬,૫૩,૩૧૭.૦૦/- ૨૪.૦૩.૨૦૨૧ મુજબ	રમાણુજી રમાણુજી કાકોર વિક્રમસીંગ રમાણુજી કાકોર લોન નંબર : ૧૧૧૫૩૦૮૫૨૬
૬૩.	સંકેશકુમાર મેતાભાઈ ખખાઈ કાંતિભાઈ મેતાભાઈ ખખાઈ લોન નંબર : ૧૨૧૦૦૦૦૩૩૫૧	૨૪.૦૩.૨૦૨૧	જી. ૮,૮૩,૯૭૫.૩૧/- ૨૬.૦૩.૨૦૨૧ મુજ	